NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	For hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort HomesInn (B'lore) Pvt. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

23 - PUNITHKUMARS 9739025452

Palitioner

ORDER

Counsel for Petitioner is present. He requested time to file original copy of service of notice served on the Corporate Debtor. List it on 06/03/2018.

Member (T)

Member (J)